

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL AT CHENNAI (SZ)

O.A. 234 of 2017

Meenava Thanthai,
Rep. by K.R Selvaraj Kumar

...Applicant

Vs.

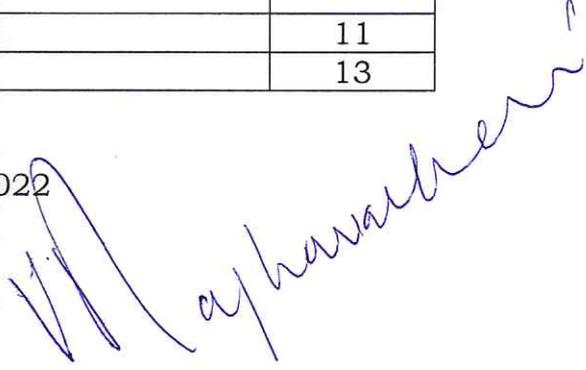
The Director,
Ministry of Environment, Forest
and Climate Change and Ors

...Respondents

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Dated at Madras on this 16th day of February, 2022


Counsel for the 12th Respondent



प्रारूप 1
पंजीकरण प्रमाण-पत्र

कॉर्पोरेट पहचान संख्या : U05000TN2011PTC080387

2011 - 2012

मैं एतद्वारा सत्यापित करता हूँ कि मैसर्स

ST.PETER & PAUL SEA FOOD EXPORTS PRIVATE LIMITED

का पंजीकरण, कम्पनी अधिनियम 1956 (1956 का 1) के अंतर्गत आज किया जाता है और यह कम्पनी प्राइवेट लिमिटेड है।

यह निगमन-पत्र आज दिनांक तीस अप्रैल दो हजार ग्यारह को मेरे हस्ताक्षर से चैन्नई में जारी किया जाता है।

Form 1
Certificate of Incorporation

Corporate Identity Number : U05000TN2011PTC080387

2011 - 2012

I hereby certify that ST.PETER & PAUL SEA FOOD EXPORTS PRIVATE LIMITED is this day incorporated under the Companies Act, 1956 (No. 1 of 1956) and that the company is private limited.

Given under my hand at Chennai this Thirtieth day of April Two Thousand Eleven.



S. Meenakshi
(S MEENAKSHI)

उप कम्पनी रजिस्ट्रार / Deputy Registrar of Companies
तमिलनाडु, चैन्नई, अंदमान और निकोबार द्वीप
Tamil Nadu, Chennai, Andaman and Nicobar Islands

कम्पनी रजिस्ट्रार के कार्यालय अभिलेख में उपलब्ध पत्राचार का पता :

Mailing Address as per record available in Registrar of Companies office:

ST.PETER & PAUL SEA FOOD EXPORTS PRIVATE LIMITED
11A, NEW THIRUVALLUVAR NAGAR,, KASIMEDU, ROYAPURAM,,
CHENNAI - 600013,
Tamil Nadu, INDIA

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भारत सरकार

GOVERNMENT OF INDIA

वाणिज्य एवं उद्योग मंत्रालय

MINISTRY OF COMMERCE AND INDUSTRY

OFFICE OF ZONAL DIRECTOR GENERAL OF FOREIGN TRADE

मंडलीय संयुक्त महानिदेशक विदेश व्यापार का कार्यालय

4TH FLOOR, SHASTRI BHAWAN ANNEXE, CHENNAI-600006

आयातक-निर्यातक कोड (आईईसी) का प्रमाण-पत्र
CERTIFICATE OF IMPORTER-EXPORTER CODE (IEC)

1. नाम/Name ST.PETER & PAUL SEA FOOD EXPORTS PRIVATE LIMITED

2. पता/Address NO.11A, NEW THIRUVALLUVAR NAGAR, KASIMEDU,
ROYAPURAM, CHENNAI, TAMILNADU. 600013

3. उस व्यक्ति का नाम व पदनाम जिनका
फोटो ग्राफ बैंक सर्टिफिकेट पर
चिपकाया
गया है।/Name and Designation
of the person whose
photograph has been affixed
on the Bank Certificate



M. JOSEPH JAGAN
DIRECTOR



4. ब्रांच/डिवीजन/इकाई का पता, यदि कोई हो
Address of the Branch/Div./Unit
if any Branches
NIL

5. आईईसी संख्या/IEC Number 0411019252

6. जारी करने की तिथि/Date Of Issue 25.08.2011

7. स्थाई खाता सं.(पैन)/PAN AAPCS9197N

स्थान:/Place :Chennai

(S.SUNDARA RAMAN)

दिनांक:/Date :25.08.2011

विदेश व्यापार विकास अधिकारी/Foreign Trade Development
Officer

(Issued From File.No./फ़ा0सं004/08/130/01794/AM12/ | से जारी दिनांक dated 25.08.2011)

टिप्पणी/Note: 1. आईईसी धारक के नाम, पता एवं संविधान में किसी भी परिवर्तन के मामले में आईईसी धारक इसी बीच आनुषंगिक परिवर्तन की तारीख से 90 दिन की अवधि की समाप्ति के बाद आईईसी के अंतर्गत आयात-निर्यात करने का पात्र नहीं होगा। जब तक ऐसे परिवर्तनों को संबंधित लाइसेंसिंग प्राधिकारी के पास आईईसी में प्रविष्ट करने हेतु प्रस्तुत करेगा/ In case of any change in the Name/Address or Constitution of IEC holder, the IEC holder shall cease to be eligible to Import or Export against the IEC after expiry of 90 days from the date of such a change unless in the meantime, the consequential changes are effected in the IEC by the concerned Licensing Authority.

पंजीकरण के लिए अतिरिक्त पर्ची

मूल
Original

ADDITIONAL SHEET FOR REGISTRATION

Renewal number: III/9(329)/15/MAS Certificate number: TN1/MT/413/15
Renewed date: 18/04/2018
Expiry date: 18/06/2021

(M/s. St. Peter & Paul
seafood Exports Pvt Ltd)

A. Jeyabal

वी. विवेकानंदन / V. VIVEKANANDAN

उप निदेशक / Deputy Director

एम पी ई डी ए. क्षेत्र, चेन्नई / MPEDA, RO, Chennai

Renewal number: III/9(329)/15/MAS Certificate number: TN1/MT/413/15

Renewed date: 21/06/2021

Expiry date: 18/06/2024



A. Jeyabal

ए. जयबाल / A. JEYABAL

संयुक्त निदेशक / JOINT DIRECTOR
एमपीईडीए, क्षेत्र, चेन्नई / MPEDA, RD, CHENNAI

THE
MARINE PRODUCTS
EXPORT DEVELOPMENT
AUTHORITY

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EXPORT INSPECTION COUNCIL

Ministry of Commerce & Industry
Govt. of India

Certificate of Approval

In exercise of the powers conferred by the Export of Fresh, Frozen and Processed Fish and Fishery Products (Quality Control, Inspection and Monitoring) Rules, 1995 vide GOI Notification No. S.O.:730 (E) dated 21 August, 1995, published in the Gazette of India, Extra Ordinary, Part II, Section 3, Sub Section (ii), dated 21.08.1995,

M/s. St. Peter & Paul Sea Food Exports Pvt. Ltd.
(Name of the Establishment)

having their registered office at **No 11 A, New Thiruvalluvar Nagar, Kasimedu, Royapuram Chennai, Tamilnadu-600013**
(Address of the registered office)

is hereby granted renewal of approval for a period of **three years**

valid up to and including **04.06.2024** under Approval Number **840**

for **Packing of Fresh/ Chilled Fishery Products and Freezing of Raw Fish & Fishery Products**
(Scope of approval)

[Category-PPa, Product-U,L, Activity- R,F]

in its establishment situated at **Allied Centre, No 90, Kanigaipair Village, Uthukottai Taluk, Thiruvallur District, Tamilnadu-601102**
(Location of the establishment)

for exports to **all countries excluding "CU & uncooked prawns to Australia"**, subject to the conditions that the establishment should continue to meet the requirements of GOI Notification No. S.O.:730 (E) dated 21.08.1995 and requirements of the importing countries.

Place: New Delhi

Date: 30.06.2021



Signature

Diwakar Nath Misra

Name : Diwakar Nath Misra

Designation : Director(I&Q/C)

2nd Floor, B-Plate, Block-1, Commercial Complex,
East Kidwai Nagar New Delhi-110023, India

Phone: +91-11-20815386/87/88

E-mail: eic@cicindia.gov.in Web: www.eicindia.gov.in

Category-PP = Processing plant; PPa = Plant also processing aquaculture products; ZV = Freezer vessel; FV = Factory vessel; A = Cold store only.
Product-U = Unprocessed; L = Filleted; S = Salted; K = Smoked; M = Marinated; C = Canned; O = Other
Activity R = Refrigeration; F = Freezing

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सत्यमेव जयते

भारत सरकार
GOVERNMENT OF INDIA
वाणिज्य एवं उद्योग मंत्रालय
MINISTRY OF COMMERCE & INDUSTRY
विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF FOREIGN TRADE

मान्यता प्रमाण पत्र
Certificate of Recognition

दो सितारा निर्यात सदन
TWO STAR EXPORT HOUSE

STATUS HOLDER No.:04/2/1772/151209

मैसर्स.....

(आई ई सी और आयकर पैन)

को विदेश व्यापार नीति, 2015-2020 के प्रावधानों के अनुसार दो सितारा निर्यात सदन का स्तर प्रदान किया जाता है। यह प्रमाण पत्र, प्रक्रिया पुस्तक (2015 -2020) के पैरा 3.20 (बी) में दी गयी शर्तों के निहित.....वर्षों की अवधि के लिए दिनांकसेतक वैध होगा।

M/s ST.PETER & PAUL SEA FOOD EXPORTS PRIVATE LIMITED NO.
11A NEW THIRUVALLUVAR NAGAR KASIMEDU ROYAPURAM CHENNAI
.....TAMILNADU: 600013

(IEC ...0411019252..... and Income Tax PAN AAPCS9197N)

are hereby accorded the status of Two Star Export House in accordance with the provisions of the Foreign Trade Policy, 2015-2020. This Certificate is valid for a period of Five years effective from 28.09.2015 to 27.09.2020 subject to the conditions prescribed in Para 3.20(b) of the Hand Book of Procedures (2015-2020).

सं./No. B/ 1772

तारीख/Date : 09.12.2015

स्थान/Place : Chennai

(फाइल सं./File No.) 04/66/105/00110/AM16/
तारीख/Date :

SEAL

J.V. PATIL

अपर/संयुक्त/उप महानिदेशक,
विदेश व्यापार/विकास आयुक्त (एस.ई.झेड.)
Additional/ Joint/ Deputy
Director General of Foreign Trade/
Development Commissioner (SEZ)



सत्यमेव जयते

Government of India
Form GST REG-06

[See Rule 10(1)]

Registration Certificate

Registration Number :33AAPCS9197N1Z9

1.	Legal Name	ST PETER AND PAUL SEAFOOD EXPORTS PRIVATE			
2.	Trade Name, if any	ST. PETER & PAUL SEA FOOD EXPORTS PRIVATE			
3.	Constitution of Business	Private Limited Company			
4.	Address of Principal Place of Business	No.11-A, Kasimedu, New Thiruvalluvar Nagar, Royapuram, Chennai, Tamil Nadu, 600013			
5.	Date of Liability	01/07/2017			
6.	Period of Validity	From	01/07/2017	To	NA
7.	Type of Registration	Regular			
8.	Particulars of Approving Authority				
Signature					
Name					
Designation					
Jurisdictional Office					
9.	Date of issue of Certificate	20/09/2017			
Note: The registration certificate is required to be prominently displayed at all places of business in the State.					

This is a system generated digitally signed Registration Certificate issued based on the deemed approval of the application for registration



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Annexure A

GSTIN 33AAPCS9197N1Z9
Legal Name ST PETER AND PAUL SEAFOOD EXPORTS PRIVATE LIMITED
Trade Name, if any ST. PETER & PAUL SEA FOOD EXPORTS PRIVATE LIMITED

Details of Additional Places of Business

Total Number of Additional Places of Business in the State 2

Sr. No.	Address
1	No.90, Periyapalayam Main Road, Kanigaipair Village, Tiruvallur, Tamil Nadu, 601102
2	No.61/30, Royes Tower, Kasi Garden 2nd Street, Royapuram, Chennai, Tamil Nadu, 600013



GSTIN 33AAPCS9197N1Z9
Legal Name ST PETER AND PAUL SEAFOOD EXPORTS PRIVATE LIMITED
Trade Name, if any ST. PETER & PAUL SEA FOOD EXPORTS PRIVATE LIMITED

Details of Managing / Whole-time Directors and Key Managerial Persons

1		Name	JOSEPH JEGAN MORRAIS
		Designation/Status	MANAGING DIRECTOR
		Resident of State	Tamil Nadu
2		Name	MURAIES MOHAN
		Designation/Status	DIRECTOR
		Resident of State	Tamil Nadu

Form No.4 - Registration and Licence to work a factory
[Prescribed under Rule 4 (6) of the Tamil Nadu Factories Rules 1950]



Registration Number : TVR08603

Licence Fee : ₹ 240,000/-

Licence is hereby granted / renewed to Mr. M JOSEPH JAGAN valid only for the premises detailed below for use as a factory employing not more than 250 workers on any one day during the year and using installed horse power inclusive of mobile equipment not exceeding 2000 horse power subject to the provisions of the Factories Act, 1948 and the Rules made thereunder.

This licence shall remain in force till the 31st day of December 2022 unless such licence is cancelled before that date under rule 109.

Name of the factory : ST. PETER PAUL SEA FOOD EXPORTS PVT. LTD

Description of Licensed Premises

The licensed premises shown on Plan No. - dated - are situated in Door No. / Plot No.: 90, PERIYAPALAYAM ROAD , KANIGAIPAIR VILLAGE, Uthukkotai Taluk, Thiruvallur District - 601102.

This License renewal is auto Generated through Portal. Hence no signature required.

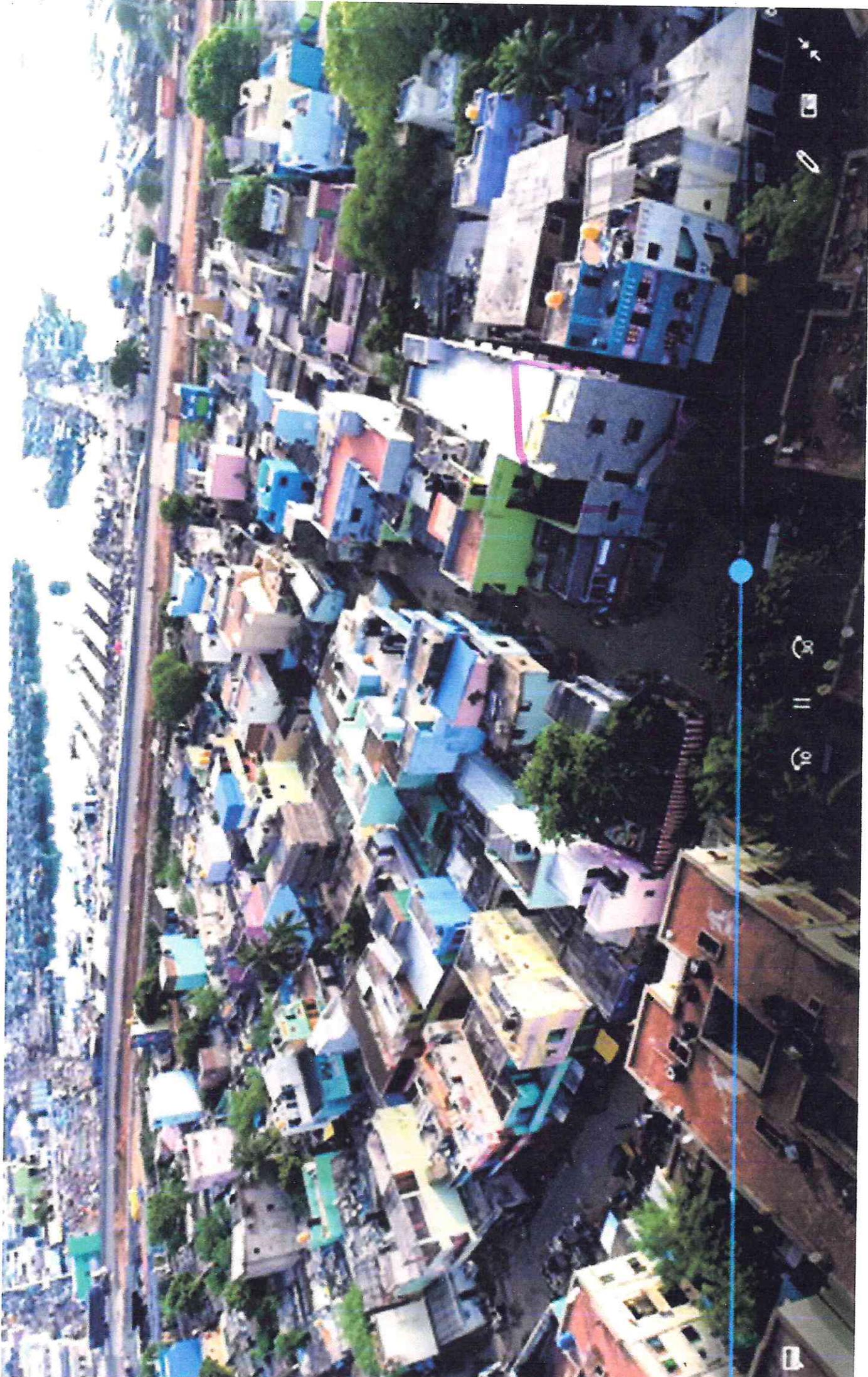
Date : 30/10/2021

Joint Director of Industrial Safety and Health, Thiruvottiyur

Renewals				
Sl.No.	Date of Renewal	Fee for Renewal	Date of Expiry	Signature of Joint Director
1	30/10/2021	240,000/-	31/12/2023	
Amendments				
Sl.No.	Amended to Install horse power	Amended to Employ maximum number of workers	Additional fee	Signature of Joint Director
1.				
2.				
Transfers				
Sl.No.	Name of the person to whom transfered	Name of the factory	Signature of Joint Director	
1.				
2.				







⌂ || ↻

